

18

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD.

* * *

CA. 267/93

Dt. of Decision : 19.1.94.

S. Satish Kumar

.. Applicant.

vs

1. Commander Senior Inspector of Naval Armament
Naval Armament Inspectorate,
Kanchanbagh, (PO) Hyderabad - 258.
2. The Flag Afsar Kaman - in - Chief
Kukhyalaya,
Pooru Nausena Kaman,
Vishkapatnam. .. Respondents.

Nisar
Counsel for the Applicant : Mr. Mirza Ahmed Baig

Counsel for the Respondents. : Mr. N.R. Devaraj, Sr. CGSC

CORAM:

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

..2

10/1/93

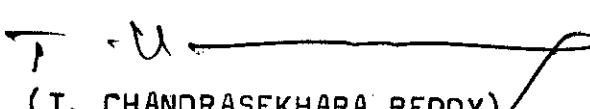
ORDER

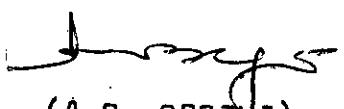
As per Hon'ble Shri A.B. Gorthi, Member (Admn.)

The facts of the case, as also the questions of laws raised therein are similar to those in O.A.No.265/93 which we have separately disposed of today. Accordingly we disposed of this application, also with the following directions to the respondents.

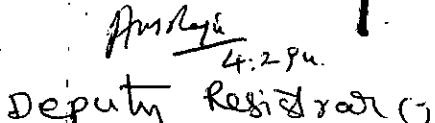
- 1) Should the respondents require the services of Unskilled Casual Labour, the applicant will be engaged as such, in preference to freshers.
- 2) Should there be any vacancy coming up in a regular post under the respondents, the case of the applicant will be considered for appointment giving preference to him due to the fact that all his service with the respondent organisation, provided is otherwise eligible in all respects for such appointment.
- 3) The question of regularly absorbing the applicant also will be considered in accordance with the scheme that is applicable to Casual Labour employees under the Ministry of Defence.

2. No order as to Costs.


(T. CHANDRASEKHARA REDDY)
MEMBER (JUDL.)


(A.B. GORTHI)
MEMBER (ADMN.)

Dated : The 19th January 94.
(Dictated in Open Court)


4.2.94
Deputy Registrar


SPR

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER(J)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER(A)

Dated: 11-1-1993

ORDER/JUDGMENT:

M.A/R.A/C.A. No.

in
O.A.No. 267/93.

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

C.O. to note
H.M. (Signature)
Intention on the order sheet.

